

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR  
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF AUGUST, 2018**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>MAIN CASES :-</b>	01.08.2018									31.08.2018
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	9627	0	0	84	84	0	0	17	17	9694
2	CIVIL SECOND APPEAL	4676	0	0	51	51	0	0	44	44	4683
3	EXECUTION FIRST APPEAL	65	0	0	1	1	0	0	1	1	65
4	EXECUTION SECOND APPEAL	13	0	0	1	1	0	0	0	0	14
5	CIVIL MISC. APPEAL	24952	0	29	753	782	0	49	206	255	25479
6	CIVIL REVISION	515	0	0	18	18	0	0	28	28	505
7	<b>CIVIL REVIEW</b>	<b>703</b>	<b>0</b>	<b>8</b>	<b>17</b>	<b>23</b>	<b>0</b>	<b>16</b>	<b>20</b>	<b>36</b>	<b>690</b>
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	134	0	10	0	10	0	7	0	7	137
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	108	0	2	0	2	0	46	0	46	64
12	INCOME TAX APPEAL	117	0	19	0	19	0	19	0	19	117
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	534	0	0	9	9	0	0	1	1	542
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	51	0	0	2	2	0	0	8	8	45
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	15	0	0	0	0	0	0	1	1	14
19	COMPANY APPLICATION	144	0	0	8	8	0	0	6	6	146
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	43	0	0	1	1	0	0	0	0	44
22	ELECTION PETITION	2	0	0	0	0	0	0	0	0	2
23	SPECIAL APPEAL (CIVIL)	38	0	2	0	2	0	2	0	2	38
24	SPECIAL APPEAL (WRITS)	1184	0	177	0	177	0	151	0	151	1210
25	CIVIL CONTEMPT	2454	0	31	254	285	0	88	282	370	2369
26	CIVIL WRITS	63687	0	86	3068	3154	0	108	1799	1907	64934
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	640	0	2	7	9	0	0	2	2	647
29	CIVIL REFERENCE	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL (A)</b>	<b>109708</b>	<b>0</b>	<b>364</b>	<b>4274</b>	<b>4638</b>	<b>0</b>	<b>486</b>	<b>2415</b>	<b>2901</b>	<b>111445</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	4	0	0	0	0	0	0	0	0	4
2	CRIMINAL APPEAL	20590	0	34	184	218	0	48	107	155	20653
3	CRIMINAL REVISION	7029	0	0	234	234	0	0	106	106	7157
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	9726	0	0	859	859	0	0	1086	1086	9499
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	556	0	0	1382	1382	0	0	1560	1560	378
6	CRIMINAL CONTEMPT	18	0	1	0	1	0	1	0	1	18
7	CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0	0
8	HABEAS CORPUS	29	0	38	0	38	0	34	0	34	33
9	CRIMINAL LEAVE TO APPEAL	740	0	4	46	50	0	18	7	25	765
10	CRIMINAL WRITS	829	0	24	83	107	0	49	43	92	844
	<b>TOTAL (B)</b>	<b>39521</b>	<b>0</b>	<b>101</b>	<b>2788</b>	<b>2889</b>	<b>0</b>	<b>150</b>	<b>2909</b>	<b>3059</b>	<b>39351</b>
	<b>TOTAL (A+B)</b>	<b>149229</b>	<b>0</b>	<b>465</b>	<b>7062</b>	<b>7527</b>	<b>0</b>	<b>636</b>	<b>5324</b>	<b>5960</b>	<b>150796</b>
	<b>OTHER ORIGINAL JURISDICTION CASES:-</b>										
1	ARBITRATION APPLICATION	97	0	0	20	20	0	0	17	17	100
2	LEAVE TO APPEAL TO S.C.	3	0	0	0	0	0	0	0	0	3
3	CIVIL TRANS. APPLICATION	168	0	0	26	26	0	0	41	41	153
4	CRIMINAL TRANSFER	36	0	0	3	3	0	0	2	2	37
	<b>TOTAL (C)</b>	<b>304</b>	<b>0</b>	<b>0</b>	<b>49</b>	<b>49</b>	<b>0</b>	<b>0</b>	<b>60</b>	<b>60</b>	<b>293</b>
	<b>GRAND TOTAL (A+B+C)</b>	<b>149533</b>	<b>0</b>	<b>465</b>	<b>7111</b>	<b>7576</b>	<b>0</b>	<b>636</b>	<b>5384</b>	<b>6020</b>	<b>151089</b>

Note: One case of Company Petition has been transferred in Liquidation Cases.